

SL.No.16

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 106/59/HDB/2020
NAME OF THE COMPANY	Bimal Kumar Shah
NAME OF THE PETITIONER(S)	Dr. Reddy’s Laboratories Ltd
NAME OF THE RESPONDENT(S)	Bimal Kumar Shah
UNDER SECTION	59

ORDER

Counsel for the Petitioner present. None appears for R2 and R3. However, in order to afford one more opportunity, post on 17.04.2023, as a last chance.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)